NET 4 INDIA LIMITED Annexure – 5

Date of Commencement of Liquidation - 20th September, 2024 (Copy of order received on 26.09.2024)

List of Operational Creditors (Government Dues) as on 11.12.2025

Amount in Rs.

Details of Claimant Details of claim admitted						
Details of Claim Received			Amo			-
S. No. Department Government Date of Receipt Amount Claimed Amount of Claim Admitted Amount of Claim Admitted Natur e of Claim nt pending disposal	% share in total amount of claims admitted	Amount of contingent claim	gent mutu	Amount of claim rejected	Amount of Claim Under- verification	Remar ks, if any
Part A - Claim received in Liquidation						
1 Employees Provident Fund Organization Fund 19/11/2024 24,557,401 24,557,401 Org - Dues	0.415%	-	-	-	-	Note-1
2 CGST 194,040,390 119,242,597 Statut ory Dues	3.276%	-	-	74,797,793		
3 Income Tax 32,126,392 32,126,392 Statut ory - Dues	0.542%	-	-	-	-	
Total A 250,724,183 175,926,390	4.23%	-	-	74,797,793	74,797,793	,
Part B - Claim received in CIRP						
Statut ory Dues	0.00%	-	-	-	-	
Statut ory Dues	0.00%	-	-	-	-	
Statut ory Dues	0.00%	-	-	-	-	
Total B	0.00%	-	-	-	-	
Grand Tota A+B 250,724,183 175,926,390	4.23%	-	-	74,797,793		

Note-1. In the claim submitted by the Provident Fund Department, EPFO has revised its claim submitted in CIRP from INR 2,19,820 to INR 2,45,57,401 in liquidation process. The Liquidator has sent an email to clairying the email. EPFC claim has been provisionally accepted.

